National Company Law Tribunal

Allahabad Bench

CPNO. 94 | ND | 2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Hotel Longdale Put Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

SI. NO.	Name Designation	Representation	Signature
<u>1.</u>	ADESU Transpore PCS	Resporded.	Ares Towler.
<u>2.</u>	Titerosa Gratefshi Advoce	to Petitioner	gring.

C.P.No. 94/ND/2012

Sri Adesh Tandon, PCS for the petitioner in C.P. No. 93/ND/2012 and J.P. Singh for Respondent.

Further Sri J.P. Singh for petitioner and Sri Adesh Tandon for Respondent in C.P. No. 94/ND/2013. Both the counsels have informed that the appeal is still pending before the Hon'ble High Court and decision on the same has bearing on the disposal of the present petition. Therefore, the matter needs to be adjourned.

Hence, the matter is listed on 9th March, 2018.

Date: 30/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)